sulphur and rock phosphate, the quantities supplied by the State Trading Corporation and the foreign exchange spent thereon during the last two years are as follows :

	Total requirement	Quantity supplied by S. T. C.	Foreign Exchange spent
		SULPHUR	
1966-67	440,000 tonnes	54,000 tonnes	Rs. 97.50 lakhs
1967-68	621,000 tonnes	148,000 tonnes (up to November, 1967)	Rs. 753.00 lakhs
		ROCK PHOSPHATE	
1966-67	1,175,000 tonnes	1,044,000 tonnes	Rs. 748.46 lakhs
1967-68	900,000 tonnes	353,000 tonnes (up to November, 1967)	Rs. 133.33 lakhs

Manipur P. W. D.

4337. SHRI M. MEGHACHANDRA : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that as many as 50 items of works for nearly Rs. 5 lakhs were given to some contractors by the P.W.D. Churachandpur Division, Manipur during the last two years without any call for tenders and in many works 50 per cent, over the scheduled rate;

(b) if so, the details including the names of the contractors thereof;

(c) whether Government propose to refer the matter of the Central Bureau of Invesgation for investigation; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the House.

I.O.C. Petrol Dealers in Manipur

4338. SHRI M. MEGHACHANDRA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the names of the petrol dealers of the Indian Oil Company in the Union Territory of Manipur;

(b) whether a new dealer was appointed and a plot of land was allotted to him within the premises of the store and workshop of P.W.D., Manipur; and

(c) if so, the details of the land deed ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) M/s. Phulchand Tekchand is operating two dealer-owned retail outlets of the Indian Oil Corporation at Manipur.

(b) and (c). No new dealer has been appointed so far for the proposed Corporation-owned retail outlet for which the Manipur Administration has allotted to the Corporation a Government site measuring 1.5 acres near the P.W.D. store at Imphal. The Administration has agreed to lease the land to the Indian Oil Corporation on standard terms. Possession of the land has been given pending execution of land deeds. Details of the land deed have not yet been indicated to the Corporation by the Administration.

मध्य प्रदेश में दर्ज किये गये अस्पृश्यता के मामले

4339. श्री गं० च० दीक्षित : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में अस्पृश्यता (अपराध) अधिनियम के लागू होने की तिथि से अब तक इस अधिनियम के अन्तर्गत कितने मामले दर्ज किये गये;

(ख) इनमें से कितने मामले न्यायालयों तक पहुंचे; और

(ग) इन मामलों में क्या निर्णय हुए?

समाज कल्याण विभाग में राज्य मंत्री (श्रीमती फूलरेणु गुह) : (क) से (ग). यह सूचना राज्य सरकार से एकत्रित की जा रही है ।

राज्यों में बिजली का विकास

4340. **श्री ग० च० दीक्षित** : क्या **सिंचाई तथा विद्युत** मंत्री यह बताने की कृपा करेंगे कि :

(क) मार्च, 1967 को समाप्त होने वाले पांच वर्षों के दौरान मध्य प्रदेश, महाराष्ट्र और गुजरात राज्यों को बिजली के विकास के लिये अलग-अलग कितनी वित्तीय सहायता दी गई;

(ख) क्या यह सच है कि मध्य प्रदेश की जनसंख्या को ध्यान में (रखते हुए) इसको दी जाने वाली सहायता की राशि सब से कम है; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

सिंचाई तथा विद्युत मंत्री (डा० कु० ल० राव) : (क) से (ग). किसी राज्य में बिजली के विकास के लिये व्यय उस राज्य की योजना में निर्धारित राशियों के अनुसार ही किया जाता है जो उस राज्य के अपने संसाधनों तथा समय-समय पर सारी योजना के लिये केन्द्र से प्राप्त वित्तीय सहायता को ध्यान में रख कर तय की जाती है । 31 मार्च, 1967 को खत्म हुए पांच वर्षों में बिजली के विकास पर हुए कुल व्यय के आंकड़े नीचे दिये जाते हैं :—

	(करोड़ रुपये)
मध्य प्रदेश	96.08
महाराष्ट्र	115.13
गुजरात	72.51

विकास कार्यक्रम के अनुसार बिजली विकास (विस्तार) का व्यय भी भिन्न-भिन्न राज्यों में भिन्न-भिन्न होता है । बहरहाल, मार्च 1967 को खत्म हुए पांच वर्षों में मध्य प्रदेश में बिजली विकास (विस्तार) पर हुआ प्रति व्यक्ति व्यय महाराष्ट्र और गुजरात के मुकाबले कम नहीं था ।

मध्य प्रदेश में मकान

4341. **श्री गं० च० दीक्षित** : क्या **निर्माण, आवास तथा पूर्ति** मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले चार वर्षों में, मध्य प्रदेश में केन्द्रीय सरकार की विभिन्न आवास योजनाओं के अन्तर्गत कितने मकान बनाये गये हैं; और

(ख) इससे कितने लोगों को लाभ हुआ है ?

निर्माण, आवास तथा पूर्ति मंत्रालय में उप-मंत्री (श्री इकबाल सिंह) : (क) और (ख). सूचना राज्य सरकारों से एकत्रित की जा रही है तथा यथासमय सभापटल पर रख दी जायगी ।

INTERNATIONAL MONETARY FUND

4342. SHRI R. K. AMIN : Will the Minister of FINANCE be pleased to state:

(a) the procedure of appointing the Executive Director and Alternate Executive Director from India for the International Monetary Fund; and

(b) the names of persons who have been appointed so far ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) India, as one of of the five member-countries having the largest quotas in the International Monetary Fund is entitled to appoint an Executive Director and an Alternate Executive Director, on the Fund. These appointments are made in consultation with the Governor. Reserve Bank of India, and with the approval of the Finance Minister and the Prime Minister.

(b) A statement is laid on the Table of the House. [*Placed in Library. See* No. LT—2015/67].